

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 3124  
TO BE ANSWERED ON 27.03.2025**

**REGIONAL DIALOGUE ON SOCIAL JUSTICE**

**3124. SMT. KIRAN CHOUDHRY:**

**SHRI RYAGA KRISHNAIAH:**

**SHRI LAHAR SINGH SIROYA:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the key recommendations emerged from the Regional Dialogue on Social Justice;**
- (b) the concrete steps Government has taken to promote responsible business conduct and ensure worker welfare in global value chains; and**
- (c) the specific collaborations with international organizations like the ILO and OECD initiated as a result of the conference?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) to (c): Ministry of Labour and Employment in collaboration with International Labour Organization (ILO), hosted a two-day 'Regional Dialogue on Social Justice' under the Global Coalition for Social Justice (GCSJ) in New Delhi from 24-25 February 2025. India is a member of the coordinating Group of the GCSJ for Asia - Pacific Region. The Regional Dialogue was organized under the theme 'Responsible Business for Inclusive and Sustainable Societies'. The event brought together representatives from global coalition partners, governments, employers' and workers' organizations, academia, enterprises and experts from international organizations.**

**During the event, participants discussed strategies on empowering the youth to drive sustainable growth for enterprises, expanding social security to informal workers, responsible business practices in safeguarding worker well-being, promoting decent work in global value chains and human centric approach to harnessing AI for decent work & equity.**

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**The Government has undertaken various initiatives to promote responsible business conduct and ensure worker welfare in global value chains. In this direction, 'National Guidelines on Responsible Business Conduct (NGRBC)' have been released in March 2019, taking into account the national and international developments in the area of responsible and sustainable business. The NGRBC has been designed to assist the businesses to embrace the principle of responsible conduct going beyond the requirements of regulatory compliance. The NGRBC comprises of principles and provides a framework for the companies to grow in an inclusive and sustainable manner while addressing the concerns of stakeholders.**

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